

| 1 | 2 | 3 | 4 |
|----------------|------------------------------------|--------|-------------------|
| 4. | Gattani Backers, Jorhat | 26.390 | Consumer |
| 5. | Sanghavi Food P. Ltd., Darrang | 29.191 | Fruit Jams |
| 6. | Sanskar Recips P. Ltd., Darrang | 27.895 | Fruit pickles |
| 7. | Abhinav Food Products, Tinsukia | 72.550 | Biscuits |
| 8. | Kishlays Snacks Products, Guwahati | 40.000 | Potato based unit |
| 9. | NU Foods P. Ltd., Guwahati | 44.120 | Flour Mill |
| 10. | Reliable Flour Mill, Changsari | 29.400 | Flour Mill |
| 11. | Rausheena Udyog, Amingaon | 61.000 | Cereal food |
| 12. | Homtek India Agro Food, Sila | 25.660 | F and VP |
| 13. | Gram Mahila Vikas Kendra, Assam | 2.937 | F and VP |
| 2007-08 | | | |
| 1. | Sabita Food Production, Assam | 0.285 | Fruit pickle |
| 2. | Salasar Chira Industry, Nagaon | 17.390 | Rice flack |
| 3. | G.R. Food Products | 32.560 | Bakery |
| 4. | Excellent Dairy, Assam | 26.56 | Dairy |
| 2008-09 | | | |
| 1. | Ranisati Foods, Assam | 36.79 | Flour Mill |
| 2. | Nezone Bakers, Assam | 11.195 | Bakery |
| 3. | Purbanchal Food Products, Assam | 11.415 | F and VP |

Food processing industries in Tamil Nadu

2176. SHRI A. ELAVARASAN:

SHRI S. ANBALAGAN:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government has provided any financial assistance to Tamil Nadu for the development of food processing industries in the State;

(b) if so, the details of such assistance provided during the last three years;

(c) if not, the reasons therefor;

(d) the details of food processing units established under the guidance and support of the Central Government in the State;

(e) the position of the State in production of processed foods in the country;

(f) whether Government proposes to initiate any steps to develop food processing industries which are specific to the State; and

(g) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAI): (a) to (e) The data on Food Processing Industries/units and details of Investment and production made in the Industries in the country, including that of Tamil Nadu is not centrally maintained. The Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid to implementing agencies/entrepreneurs @ 25% of the cost of Plant and Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs. 75 lakhs in Difficult areas under the Scheme of Setting up/Modernization/Expansion of food processing industries. The details of assistance provided by the Ministry of Food Processing Industries under the Scheme of Setting up/Modernization/Expansion of food processing industries in Tamil Nadu during the last three years are as under:—

| Year | Financial Assistance (Rs. in lakhs) |
|---------|-------------------------------------|
| 2005-06 | 337.24 |
| 2006-07 | 700.86 |
| 2007-08 | 852.02 |

(f) and (g) With a view to create awareness among the general public about the various aspects of processed foods in the country, the Ministry of Food Processing Industries, under its Plan Scheme of Promotional Activities regularly carries out various public awareness activities, organizing Workshops, Seminars, Exhibitions/Fairs and provides financial support to eligible organizations to organize such events which are a very useful platform to spread awareness, exchange and share new ideas and new developments in the food processing sector as well as attract Domestic and Foreign Direct Investments. The Ministry also extends financial assistance for setting up Food Testing Labs, implementation of quality systems such as Hazard Analysis and Critical Control Point (HACCP), ISO 9000, Good Hygiene Practices (GHP) and Good Manufacturing Practices (GMP), promotion of Research and Development, Capacity building for Human Resource Development.

The Ministry is also implementing a revamped scheme in the 11th Plan for Infrastructure Development under which, it provides enhanced financial assistance for setting up Mega Food Parks upto Rs. 50 crores, cold chain infrastructure, value added centres, packaging centres upto Rs. 10 crores and modernization of abattoirs upto Rs. 15 crores. The scheme will provide backward and forward linkages as well as a reliable and sustainable supply chain.

The Ministry got the Food Safety and Standards Act, 2006 enacted in August 2006. The Act will enable in removing multiplicity of food laws and regulatory agencies and will provide single window to food processing sector.

All these initiatives are expected to further boost the growth of food processing industries, which is one of the highest labour intensive industries of our economy.